

| S.NO | Name of Commercial Court | District | Case No. | Date of Institution | Date of Disposal | No. of days between the date of institution and disposal | Whether Case Management done or not (Yes/No) | No. of adjournment granted | No. of days between the final hearing and Judgment |
|---|---|----------|-----------------|--|------------------|---|--|----------------------------|--|
| 1 | SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f - 20.07.2021) | Central | OMP COMM-111/19 | 11.11.2019 | 03.03.2022 | 843 | No | 0 | 21 |
| | | | CS COMM-124/20 | 16.01.2020 | 08.03.2022 | 782 | Yes | 2 | 16 |
| | | | CS COMM-514/19 | 12.04.2019 | 09.03.2022 | 1062 | No | 2 | 6 |
| | | | CS COMM-887/20 | 18.03.2020 | 10.03.2022 | 722 | No | 1 | 15 |
| | | | CS COMM-2556/19 | 11.10.2019 | 16.03.2022 | 887 | No | 1 | 17 |
| | | | CS COMM-825/21 | 05.03.2021 | 21.03.2022 | 381 | No | 0 | 18 |
| | | | 2 | SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | Central | CS (COMM)/2591/2019 ICICI BANK LIMITED Vs AMARJEET SINGH SACHDEVA | 10/30/19 | 03/23/22 | 875 |
| CS (COMM)/24/2018 BANSAL TEXTILES Vs PRAVEEN KHANDELWAL | 10/18/18 | 03/30/22 | | | | 1259 | NO | 1 | 16 |
| CS (COMM)/592/2021 BHANU VERMA Vs NORTH DELHI MUNICIPAL CORPORATION AND ANR | 02/17/21 | 03/25/22 | | | | 401 | NO | 1 | 11 |

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| 3 | SH PAWAN KR. JAIN, DISTRICT JUDGE (COMMERCIAL COURT)- 03 | Central | Nil | | | | | | |
| 4 | MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)- 04 | Central | CS (COMM)- 1881/2020 | 22.12.2020 | 07.03.2022 | 440 DAYS | YES | ONE | 4 DAYS |
| | | | CS (COMM)- 1467/2020 | 15.10.2020 | 14.03.2022 | 515 DAYS | YES | NIL | 4 DAYS |
| | | | CS (COMM)- 5182/2021 | 09.12.2021 | 15.03.2022 | 96 DAYS | YES | NIL | 6 DAYS |
| | | | CS (COMM) 4330/2021 | 25.10.2021 | 15.03.2022 | 141 DAYS | YES | NIL | 6 DAYS |
| | | | CS (COMM) 412/2021 | 04.02.2021 | 16.03.2022 | 405 DAYS | YES | ONE | 6 DAYS |
| 5 | SH. ASHWANI KUMAR SARPAL DISTRICT JUDGE (COMMERCIAL COURT)-05 | Central | CS (COMM) 413/2021 | 04.02.2021 | 16.03.2022 | 405 DAYS | YES | NIL | 6 DAYS |
| 6 | VACANT COURT OF SH. MANMOHAN SHARMA, DISTRICT JUDGE(COMMERCIAL)- 06, CENTRAL | Central | Nil | | | | | | |
| 7 | SH. DINESH BHATT , DJ (COMMERCIAL COURT)- 01 | West | Nil | | | | | | |

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| 8 | SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL COURT)- 02 | West | MISC DJ/342/2021 | 08.11.2021 | 14.03.2022 | 126 | NO | NO | SAME DAY OF THE FINAL HEARING |
| | | | OMP /COMM/23/202 19 | 19.10.2019 | 21.03.2022 | 884 | NO | NO | SAME DAY OF THE FINAL HEARING |
| 9 | SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)- 01 | New Delhi | Nil | | | | | | |
| 10 | SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)- 02 | New Delhi | CS-COMM- 536/2020 | 06.11.2020 | 30.03.2022 | 510 | - | 2 | 15 |
| | | | CS-COMM- 419/2020 | 01.10.2020 | 30.03.2022 | 546 | - | 2 | 15 |
| 11 | VACANT COURT OF SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)- 01 | New Delhi | Nil | | | | | | |
| 12 | SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)- 01 | South | Nil | | | | | | |
| 13 | SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | South | Nil | | | | | | |
| 14 | SH. RAJ KUMAR CHAUHAN, DISTRICT JUDGE (COMMERCIAL)- 01 | South-East | CS (COMM)/518/20 19 | 12-12-2019 | 14-03-2022 | 822 | NO | -- | -- |
| | | | CS (COMM)/220/2 019 | 05-08-2019 | 22-03-2022 | 957 | NO | -- | -- |
| | | | CS (COMM)/221/20 19 | 05-08-2019 | 22-03-2022 | 957 | NO | -- | -- |
| 15 | VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMMERCIAL COURT)- 02 | South-East | Nil | | | | | | |

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| 16 | SH. SANJAY SHARMA-I DISTRICT JUDGE (COMMERCIAL) | East | CS (COMM) NO. 360/2019 | 17.11.2018 | 31.03.2022 | 1208 | YES | - | 5 |
| | | | 361/2019 | 17.11.2018 | 31.03.2022 | 1208 | YES | - | 5 |
| 17 | VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021) | North-East | CS(COMM)- 136/2019 | 19.12.2019 | 04.03.2022 | 806 | NO | NO. | 1 |
| | | | CS(COMM)- 44/2021 | 24.06.2021 | 07.03.2022 | 256 | NO | NO. | 1 |
| | | | CS(COMM)- 87/2019 | 10.07.2019 | 09.03.2022 | 973 | YES | NO. | 1 |
| | | | CS(COMM)- 43/2020 | 19.09.2020 | 09.03.2022 | 536 | NO | NO. | 1 |
| | | | CS(COMM)- 43/2021 | 24.06.2021 | 14.03.2022 | 264 | YES | NO. | 1 |
| | | | CS(COMM)- 20/2021 | 27.01.2021 | 15.03.2022 | 412 | YES | NO. | 1 |
| | | | CS(COMM)- 34/2021 | 24.03.2021 | 16.03.2022 | 357 | NO | NO. | 1 |
| | | | CS(COMM)- 21/2021 | 05.02.2021 | 21.03.2022 | 409 | YES | NO. | 1 |
| | | | ARBTN-3/2019 | 10.01.2019 | 23.03.2022 | 1168 | NO | NO. | 1 |

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| | | | CS(COMM)-31/2021 | 17.03.2021 | 26.03.2022 | 364 | YES | NO. | 1 |
| | | | CS(COMM)-38/2021 | 03.05.2021 | 28.03.2022 | 329 | YES | NO. | 1 |
| | | | CS(COMM)-57/2020 | 05.11.2020 | 29.03.2022 | 509 | YES | NO. | 1 |
| 18 | MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01 | Shahdara | Nil | | | | | | |
| 19 | MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)-02 | Shahdara | Nil | | | | | | |
| 20 | VACANT COURT OF SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL) | North-West | Nil | | | | | | |
| 21 | MS. BARKHA GUPTA, DISTRICT JUDGE (COMMERCIAL) | North | Nil | | | | | | |
| 22 | SH. HARISH DUDANI, DISTRICT JUDGE (COMMERCIAL) | SOUTH WEST | Nil | | | | | | |